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ITEM NO.10

COURT NO.4

SECTION PIL(W)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).406/2013

RE-INHUMAN CONDITIONS IN 1382 PRISONS

(WITH APPLN. (S) FOR exemption from filing O.T. and extension of time and intervention and may refer to remarks and recalling the court's order)

Date : 12/04/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE DEEPAK GUPTA

Mr. Gaurav Agrawal, Adv. (A.C.)

For Petitioner(s)

By Post

For Respondent(s) Mr. Neeraj Kishan Kaul, ASG

Ms. V. Mohana, Sr. Adv.

Ms. Binu Tamta, Adv.

Mr. R.M. Bajaj, Adv.

Ms. Sushma Suri, AOR

Mr. B.K. Prasad, Adv.

Ms. Sushma Manchanda, Adv.

Mr. G.S. Makker, Adv.

For States of

Andhra Pradesh Mr. Guntur Prabhakar, Adv.

Ms. Prerna Singh, Adv.

Assam Mr. Shuvodeep Roy, Adv.

Mr. Sayooj Mohandas M., Adv.

Bihar Mr. Rudreshwar Singh, Adv.

Mr. Gautam Singh, Adv.

Mr. Krishna Kant Dubey, Adv.

Ms. Isha Singh, Adv.

Ms. Snehil Sonam, Adv.

Mr. Samir Ali Khan, AOR

Chhattisgarh Mr. C.D. Singh, AAG

Mr. Apoorv Kurup, Adv.

Ms. Sakshi Kakkar, Adv.

Mr. Chanakya, Adv.

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Goa Mr. Anshuman Srivastava, Adv.

Mr. S.S. Rebello, Adv.

Apoorva Bhumes, Adv.

Gujarat Ms. Hemantika Wahi, AOR

Ms. Jesal Wahi, Adv.

Ms. Puja Singh, Adv.

Ms. Mamta Singh, Adv.

Haryana Mr. B.K. Satija, AAG

H.P. Mr. D.K. Thakur, DAG

Mr. Varinder Kumar Sharma, Adv.

J&K Mr. M. Shoeb Alam, Adv.

Ms. Fauzia Shakil, Adv.

Mr. Ujjwal Singh, Adv.

Mr. Mojahid Karim Khan, Adv.

Jharkhand Mr. Tapes, Adv.

Mohd. Waquas, Adv.

Mr. Aditya Pratap Singh, Adv.

Karnataka Mr. V.N. Raghupathy, AOR

Mr. Lagnesh Mishra, Adv.

Mr. Parikshit P. Angadi, Adv.

Mr. Prakash Jadhav, Adv.

Madhya Pradesh Mr. Purushendra Kaurav, AAG

Mr. Mishra Saurabh, AOR

Mr. Ankit Kr. Lal, Adv.

Maharashtra Mr. Nishant R. Katneshwarkar, Adv.

Manipur Mr. Sapam Biswajit Meitei, Adv.

Mr. Ashok Kumar Singh, AOR

Meghalaya Mr. Ranjan Mukherjee, AOR
Mizoram Mr. T. G. Narayanan Nair, AOR
Nagaland Mrs. K. Enatoli Sema, AOR
Mr. Edward Belho, Adv.
Mr. Amit Kumar Singh, Adv.
Mr. K.Luikang Michael, Adv.
Mr. Z.H. Isaac Haiding, Adv.
Ms. Elix Gangmei, Adv.
Odisha Ms. Anindita Pujari, Adv.
Mr. Ashok Panigrahi, AOR
Rajasthan Mr. S.S. Shamsbery, Adv.
Mr. Amit Sharma, Adv.

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Mr. Ankit Raj, Adv.
Ms. Ruchi Kohli, Adv.
Sikkim Ms. Aruna Mathur, Adv.
Mr. Avneesh Arputham, Adv.
Ms. Anuradha Arputham, Adv.
Mr. Amit Arora, Adv.
for M/s Arputham Aruna & Co.

Tripura Mr. Gopal Singh, AOR
Mr. Rituraj Biswas, Adv.
Ms. Varsha Poddar, Adv.
Tamil Nadu Mr. B. Balaji, AOR
Mr. S. Kumar, Adv.
Telangana Mr. S. Udaya Kumar Sagar, Adv.
Mr. Mrityunjai Singh, Adv.
Uttar Pradesh Ms. Pragati Neekhara, AOR
Mr. Utkarsh Sharma, Adv.
Uttarakhand Ms. Rachana Srivastava, AOR
West Bengal Mr. Raja Chatterjee, Adv.
Mr. Chanchal Kr. Ganguly, Adv.
A&N Islands Mr. Bhupesh Narula, Adv.
Mr. K.V. Jagdishvaran, Adv.
Mrs. G. Indira, Adv.
Chandigarh Mr. M.S. Doabia, Adv.
Mr. S.S. Rawat, Adv.
Puducherry Mr. V.G. Pragasam, AOR
Mr. Prabu Ramasubramanian, Adv.
Mr. T.N. Rama Rao, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Ms. T. Veera Reddy, Adv.
Mr. D. Mahesh Babu, AOR
Mr. Colin Gonsalves, Sr. Adv.
Ms. Ritu Kumar, Adv.
Mr. Satya Mitra, Adv.
Mr. Kamal Mohan Gupta, AOR

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UPON hearing the counsel the Court made the following
O R D E R

List the matter on 2 nd
May, 2017.

(SANJAY KUMAR-I)
AR-CUM-PS

(SHARDA KAPOOR)
COURT MASTER